

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**CA(CAA)-153(PB)/2017**

**IN THE MATTER OF:**

Aadhunik Realtors Pvt. Ltd. .... Applicant/petitioners  
With  
Haldiram Products Pvt. Ltd. .... Respondent

**Order Under Section 230-232 of the Companies Act**

**Order delivered on 20.02.2018**

**Coram:**

**Dr. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

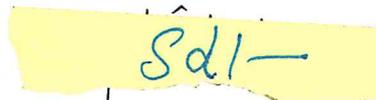
For the Applicant/petitioners : Mr. Pradeep Kathuria, Auth. Representative  
For the Income Tax Deptt. : Ms. EashaKadian, Proxy Counsel for  
Ms. Lakshmi Gurung, Standing Counsel

**ORDER**

**Order is Reserved**



**(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)**



**(Dr. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**